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Title: Introduction of the Right of Children to Free and Compulsory Education (Amendment) Bill, 2017.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): I beg to move for leave to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Right of children to Free and Compulsory Education Act, 2009."

*The motion was adopted.*

SHRI PRAKASH JAVADEKAR: I introduce the Bill.

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